

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

STARRED QUESTION NO:459  
ANSWERED ON:08.08.2014  
NAVAL WARSHIP AND SUBMARINE ACCIDENTS  
Pal Shri Jagdambika;Raghavan Shri M. K.

**Will the Minister of DEFENCE be pleased to state:**

- (a) The total number of accidents reported involving naval warship and submarine during the last three years and the current year;
- (b) the total financial loss incurred and deaths / injuries of navy personnel reported during the above period;
- (c) whether due compensation has been paid to the next of kin / victims of such accidents;
- (d) if so, the details thereof; and
- (e) the corrective measures taken by the Government to prevent such accidents in future?

**Answer**

MINISTER OF DEFENCE (SHRI ARUN JAITLEY)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 459 FOR ANSWER ON 8.8.2014

A total of twenty-two accidents have been reported involving naval warship and submarine during the last three years and the current year.

The financial loss due to these accidents has not been assessed so far. Twenty-one navy personnel (Six Officers and Fifteen Sailors) lost their lives in three of these incidents.

Due compensation has been paid to the next of kin of the deceased twenty-one naval personnel as per entitlement.

Lessons learnt from the Board of Inquiry (BoI) have been implemented. Corrective steps have been taken by Naval Headquarters with extensive checks on weapon related safety systems and audit of Standard Operating Procedures on all operational naval units. Safety procedures and professional checks have been re-emphasised. Incidents Study and Analysis Cells have been instituted at professional schools wherein lessons learnt are incorporated into professional training. Safety Audits of various units have been instituted and safety stand downs conducted.